

(xiv) Need for the Government to adhere to the policy of recruitment through employment exchange in its various departments

SHRI HANNAN MOLLAH (Uluberia) : Mr. Deputy-Speaker, Sir, although the Central Government have very often been declaring their professed policy of compulsory recruitment through employment exchanges, the Central Government and the Public Sector Undertakings under it or Departments like the Railways have been avoiding reference to employment exchanges in spite of the fact that the Central Government have issued a number of guidelines to employment exchanges in the matter of recruitment. This is really a sorry state of affairs prevailing today. Only a few State Governments have been adhering to their declared policy of recruitment to all posts under State Government and Undertakings under them through employment exchanges on the basis of seniority and qualification with adequate reservation for the SC/ST etc. as per the existing laws.

The recent happenings in the matter of recruitment in the Indian Railways in Grade-IV is a pointer to this. The recruitment in Grade IV in the Railways is required to be made through employment exchange only. But this is being honoured only in breach. A case in point is the announcement in respect of recruitment in Grade-IV in Railways at Liluah, Kanchrapara and Kharagpur Workshops in West Bengal. There is serious and widespread resentment among lakhs of unemployed youth in West Bengal and neighbouring areas against the procedure being followed in the above recruitment.

I urge upon the Central Government to desist from recruitment in Grade IV in Railways in ways other than through employment exchanges. I also demand that all recruitments in future should be done through employment exchanges only.

12.57 hrs.

DEMANDS FOR GRANTS (PUNJAB)
1984-85—Contd.

MR. DEPUTY-SPEAKER : We now take up further discussion and voting on the Demands for Grants in respect of the Budget for the State of Punjab for 1984-85.

Hon. Members, 1 hour was allotted for this. We have already taken 1 hour and 45 minutes. I would like to know from the hon. Members whether they still want to speak because we have already taken about 2 hours.

SHRI GIRDHARI LAL VYAS
(Bhilwara) : 2 hours more.

MR. DEPUTY-SPEAKER : As a special case, I allow one hon. Member from this side and one hon. Member from that side and then the Minister will reply.

(Interruptions)

MR. DEPUTY-SPEAKER : Don't record what he says.

SHRI GIRDHARI LAL VYAS : *

MR. DEPUTY-SPEAKER : You know what happens when you sit late in the evening. There should be some discipline. I will not allow you.

I allow Prof. Satya Deo Singh from this side and Shri Jaipal Singh Kashyap from that side.

Please don't record whatever Mr. Girdhari Lal Vyas says.

SHRI GIRDHARI LAL VYAS : *

(Shri Girdhari Lal Vyas then left the House)

MR. DEPUTY-SPEAKER : Prof. Satya Deo Singh.

प्रो० सत्यदेव सिंह (छपरा) : उपाध्यक्ष महोदय, मैं पंजाब विनियोग विधेयक, 1984 का हादिक समर्थन करता हूँ।